

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 05th day of *October, 2018*.

HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).

Original Application Number. 330/00444/2015.

Krishna Kumar Bajpai.

.....Applicant.

VE R S U S

Union of India and others.

.....Respondents

Advocate for the applicant : Shri A.K. Mishra (absent)

Advocate for the Respondents: Shri Sanjeev Kumar

ORDER

(Delivered by Hon'ble Mr. Gokul Chandra Pati, AM)

None is present for the applicant even in the revised call.

Shri Sanjeev Kumar, counsel for respondents is present. .

From the order sheet it is seen that on the previous listed dates i.e. 25.05.2018 and 03.08.2018, none was present for the applicant. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(GOKUL CHANDRA PATI)
MEMBER- A.**

Anand...